

IN THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency in respect of the **Principal seat** of the Gauhati High Court, Guwahati.

w.e.f. **01.01.2018 to 31.12.2018**
Court working days = 214

SL. No.	Category of Cases	Category of Benches	Pending as on 01.01.2018	Institution	Disposal	Pending as on 31.12.2018
1	Bail Application / A.B.	S/B	1465	5764	6819	410
2	I.A.(Crl.)	S/B, D/B	747	1008	964	791
3	I.A.(Civil)	S/B, D/B	4173	5323	4887	4609
4	Criminal Appeal / Crl. A.(J)	S/B, D/B	2177	413	421	2169
5	Criminal Revision Petition	S/B	1739	456	411	1784
6	Criminal Petition	S/B	1812	1113	988	1937
7	Criminal Reference	S/B	-	01	01	-
8	Criminal Death Reference	S/B, D/B	-	05	-	05
9	Cont. Case (Crl.)	S/B,D/B	01	03	01	03
10	Transfer Petition (Crl.)	S/B	45	39	31	53
11	Writ Petition Criminal	S/B,D/B	14	11	06	19
12	Arbitration Petition/Appeal	S/B,D/B	52	37	64	25
13	Company Petition/Appl./App.	S/B	29	-	07	22
		D/B	02	-	-	02
14	Cross Objection	S/B, D/B	78	19	20	77
15	Contempt Case (Civil)/App.	S/B, D/B	774	526	415	885
16	Central Excise Appeal	S/B, D/B	74	37	72	39
17	Civil Revision Petition & (I/O)	S/B	1210	509	570	1149
18	Civil Reference	S/B	-	01	01	-
19	First Appeal against Order	S/B	143	58	50	151
20	Guardian Appeal	D/B	-	-	-	-
21	Intestate Case	S/B	26	04	07	23
22	LPA	D/B	-	-	-	-
23	L.A.Ref.	S/B	-	-	-	-

SL. No.	Category of Cases	Category of Benches	Pending as on 01.01.2018	Institution	Disposal	Pending as on 31.12.2018
24	Land Acquisition Appeal	S/B	121	32	20	133
25	Miscellaneous First Appeal MA(F)	S/B	810	129	139	800
26	Matrimonial Appeal	D/B	117	43	59	101
27	Motor Accident Claim Appeal	S/B	2102	595	440	2257
28	Public Interest Litigation	D/B	94	73	74	93
29	Regular First Appeal	S/B	551	108	68	591
30	Regular Second Appeal	S/B	1623	219	188	1654
31	Review Petition	S/B,D/B	192	119	164	147
32	Second Appeal against Order	S/B	30	07	08	29
33	Testamentary Case/Test.App.	S/B	60	06	07	59
34	Income Tax Appeal	S/B, D/B	63	-	03	60
35	Transfer Petition (Civil)	S/B	108	66	70	104
36	Revn. Pet.	D/B	22	-	11	11
37	Supreme Court Appeal	D/B	-	-	-	-
38	Election Petition	S/B, D/B	03	-	02	01
39	Writ Appeal	D/B	344	258	278	324
40	Writ Petition Civil	S/B&D/B	17068	7733	8207	16594
TOTAL			37869	24715	25473	37111

N.B. :- 1) 1164 Nos. of Caveats of the Principal Seat were disposed of.

2) The Statement has been prepared on the basis of the report submitted by Concerned Judicial Sections.

3) After Physical Verification.

Main Case = 31301
Misc Case = 5810

Civil Case = 25331
Criminal Case = 5970

IN THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency
in respect of the **Kohima Bench** of the Gauhati High Court
w.e.f. **01.01.2018 to 31.12.2018**

SL. No.	Category of Cases		Pending as on 01.01.2018	Institution	Disposal	Pending as on 31.12.2018
1	B.A/A.B	S/B		42	40	02
		D/B				
2	Crl.M.C/I.A.	S/B	01	15	11	05
		D/B		01		01
3	Civil M.C/I.A./Caveat	S/B	41	173	166	48
		D/B	08	28	17	19
4	Cont.Pet Crl	S/B				
		D/B	02			02
5	Crl. App. (Crl.)	S/B	04	05	02	7
		D/B	02			02
6	Crl. Revn Petn .(Crl)	S/B	02	10	05	07
		D/B				
7	Crl. Pet. (Crl.)	S/B	08	08	04	12
		D/B				
8	Crl.Ref. (Crl.)	S/B				
		D/B				
9	Crl.Death Ref. (Crl.)	S/B				
		D/B				
10	Transfer Petition.(Crl.)	S/B		04		04
		D/B				
11	Writ Petn.(Crl.)	S/B		06	02	04
		D/B				
12	Writ Appeal.(Crl.)	S/B				
		D/B		01		01
13	Arbitration Petn./Appln.	S/B				
		D/B				
14	C.E.Apple	S/B				
		D/B				
15	Contempt. Pet	S/B	20	30	27	23
		D/B		02	01	01
16	Comp. Pet/App	S/B				
		D/B				
17	Cross Objection	S/B	01			01
		D/B				
18	Civil Ref	S/B				
		D/B				
19	Civil Revn. Petn	S/B	07	03	06	04
		D/B				
20	Election Petn.	S/B	01	02	01	02
		D/B				
21	First Appl.against order	S/B	12	07	06	13
		D/B				
22	Guardian Appl	S/B				

		D/B				
23	Intestate Case	S/B				
		D/B				
24	LPA	S/B				
		D/B				
25	L.A.Ref.	S/B				
		D/B				
26	L.A.App.	S/B				
		D/B				
27	Misc.First Appl.	S/B		01		01
		D/B				
28	Mat.Case	S/B				
		D/B				
29	M.A.C. Appeal	S/B	07	37	12	32
		D/B				
30	PIL	S/B	26	10	05	31
		D/B	02			02
31	Regular First Apple.	S/B	02		01	01
		D/B				
32	Regular Second Apple.	S/B		01		01
		D/B				
33	Civil Review Petn	S/B	09	14	17	06
		D/B	01	01	01	01
34	RA(FA)	S/B		01		01
		D/B				
35	Second Apple against order	S/B				
		D/B				
36	Test Case	S/B				
		D/B				
37	Tax Case	S/B				
		S/B				
38	Transfer Petition (Civil)	D/B				
		S/B				
39	Writ Appeal	S/B				
		D/B	14	22	07	29
40	Writ Petn.(Civil)	S/B	272	272	300	244
		D/B	04		01	03
	TOTAL		446	696	632	510
	Main Case		396	437	398	435
	Misc Case		50	259	234	75
	Civil Case		378	403	385	396
	Criminal Case		18	34	13	39

IN THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency
in respect of the **Aizawl Bench** of the Gauhati High Court
w.e.f. **01.01.2018 to 31.12.2018**

SL. No.	Category of Cases		Pending as on 01.01.2018	Institution	Disposal	Pending as on 31.12.2018
1	B.A/A.B	S/B	01	11	12	
		D/B				
2	Crl.M.C/I.A.	S/B	07	13	12	08
		D/B				
3	Civil M.C/I.A./Caveat	S/B	45	127	134	38
		D/B	06	02	06	02
4	Cont.Case Crl	S/B				
		D/B				
5	Crl. App. (Crl.)	S/B	19	38	21	36
		D/B	05		01	04
6	Crl. Revn Petn .(Crl.)	S/B	02	03	02	03
		D/B				
7	Crl. Pet. (Crl.)	S/B		05	05	
		D/B				
8	Crl.Ref. (Crl.)	S/B				
		D/B				
9	Crl.Death Ref. (Crl.)	S/B				
		D/B				
10	Transfer Petition.(Crl.)	S/B				
		D/B				
11	Writ Petn.(Crl.)	S/B				
		D/B				
12	L.P.(Crl.)	S/B		01	01	
		D/B				
13	Arbitration Petn./Appln.	S/B	01	01	02	
		D/B				
14	C.E.Apple	S/B				
		D/B				
15	Cont.Case ©	S/B	20	23	24	19
		D/B				
16	Comp. Pet/App	S/B				
		D/B				
17	Cross Objection	S/B	03	02	02	03
		D/B				
18	Civil Ref	S/B				
		D/B				
19	Civil Revn. Petn	S/B	07	13	15	05
		D/B				
20	Election Petn.	S/B				
		D/B				
21	First Appl.against order	S/B		2	01	01
		D/B				

22	Guardian Appl	S/B				
		D/B				
23	Intestate Case	S/B				
		D/B				
24	LPA	S/B				
		D/B				
25	L.A.Ref.	S/B				
		D/B				
26	L.A.App.	S/B	05	09	09	05
		D/B				
27	Misc.First Appl.	S/B		02	02	
		D/B				
28	Mat.Case	S/B				
		D/B				
29	M.A.C.	S/B	26	25	30	21
		D/B				
30	PIL	S/B	04	03	03	04
		D/B	03		02	01
31	Regular First Apple.	S/B	75	22	32	65
		D/B				
32	Regular Second Apple.	S/B	14	02	06	11
		D/B	01			01
33	Review Petn	S/B	02	05	07	
		D/B				
34	Second Apple against order	S/B				
		D/B				
35	Test Case	S/B				
		D/B				
36	Tax Case	S/B				
		S/B				
37	Transfer Petition (Civil)	D/B		01	01	
		S/B				
38	Writ Appeal	S/B				
		D/B	20	10	16	14
39	Writ Petn.(Civil)	S/B	143	126	143	126
		D/B	26		8	18
	TOTAL		436	446	497	385
	Main Case		377	293	333	337
	Misc Case		59	153	164	48
	Civil Case		351	246	303	294
	Criminal Case		26	47	30	43

IN THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency
in respect of the **Itanagar Bench** of the Gauhati High Court
w.e.f. **01.01.2018 to 31.12.2018**

SL. No.	Category of Cases		Pending as on 01.01.2018	Institution	Disposal	Pending as on 31.12.2018
1	B.A/A.B	S/B	06	237	236	07
		D/B				
2	Crl.M.C/I.A.	S/B	01	33	25	09
		D/B	01	7		8
3	Civil M.C/I.A.	S/B	21	293	171	143
		D/B	07	18	12	13
4	Cont.Case Crl	S/B				
		D/B	01	01	01	01
5	Crl. App. (Crl.)	S/B	14	16	01	29
		D/B	02	05	01	06
6	Crl. App. (J)	S/B	01	06	01	06
		D/B	03	02		05
7	Crl. Revn Petn .(Crl.)	S/B	17	26	10	33
		D/B				
8	Crl. Pet. (Crl.)	S/B	39	156	124	71
		D/B				
9	Crl.Ref. (Crl.)	S/B				
		D/B				
10	Crl.Death Ref. (Crl.)	S/B				
		D/B				
11	Transfer Petition.(Crl.)	S/B	04	09	09	04
		D/B				
12	Writ Petn.(Crl.)	S/B	09	07	06	10
		D/B				
	L.P.(Crl.)	S/B	03	03	04	02
		D/B				
13	Arb. Appl..	S/B	01			01
		D/B				
	Arb. Pet	S/B	03		01	02
		D/B				
14	C.E.Appl	S/B				
		D/B		01		01
15	Cont.Case ©	S/B	59	69	32	96
		D/B	03	01	02	02
16	Comp. Pet/App	S/B		02		02
		D/B				
17	Cross Objection	S/B				
		D/B				
18	Civil Ref	S/B				
		D/B				
19	Civil Revn. Petn	S/B	71	52	27	96
		D/B				
20	Election Petn.	S/B	01			01
		D/B				

21	First Appl.against order	S/B	18	05	03	20
		D/B				
22	Guardian Appl	S/B				
		D/B				
23	Intestate Case	S/B		01	01	
		D/B				
24	LPA	S/B				
		D/B				
25	L.A.Ref.	S/B				
		D/B				
26	L.A.App.	S/B	01			01
		D/B				
27	Misc.First Appl.	S/B	03			03
		D/B				
28	Mat.Case	S/B				
		D/B		01		01
29	M.A.C.	S/B	10	32	13	29
		D/B				
30	PIL	S/B	29	43	12	60
		D/B	17	7	22	2
31	Regular First Apple.	S/B	18	18	03	33
		D/B				
32	Regular Second Apple.	S/B				
		D/B				
33	Review Petn	S/B	06	12	08	10
		D/B		01	01	
34	Second Apple against order	S/B	02			02
		D/B				
35	Test Case	S/B				
		D/B				
36	Tax Case	S/B				
		S/B				
37	Transfer Petition (Civil)	S/B	03		01	02
		D/B				
38	Writ Appeal	S/B				
		D/B	25	32	18	39
39	Writ Petn.(Civil)	S/B	844	670	712	802
		D/B	05		05	
	TOTAL		1248	1766	1462	1552
	Main Case		1212	1178	1018	1372
	Misc Case		36	588	444	180
	Criminal Case		93	231	157	167
	Civil Case		1119	947	861	1205